GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.904 ANSWERED ON 24.07.2025

DIVISION OF DAMODAR VALLEY CORPORATION

904. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has divided Damodar Valley Corporation into three entities for generation, transmission and distribution; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): No, Damodar Valley Corporation (DVC) is a statutory body incorporated under the DVC Act, 1948 and their functions are enumerated in Section-12 of the Act which includes the promotion and operation of the schemes for the generation, transmission and distribution of electrical energy. There is no such proposal for un-bundling of the generation, transmission and distribution into three entities under consideration of this Ministry.
